

SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).10123/2008

M/S CONTINENTAL BUILDERS & DEV.THR.PROP.

Petitioner(s)

VERSUS

STATE OF KARNATAKA THR.C.C.T.

Respondent(s)

(With prayer for interim relief )

Date: 17/09/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Ashok Kumar Sharma,Adv.

For Respondent(s) Mr. Kaustubh Anshuraj, Adv.

Ms. Anitha Shenoy,Adv.

UPON hearing counsel the Court made the following  
ORDER

The respondent has filed the counter affidavit.  
List the matter before the Hon'ble Court.

AK

M.P. BHADRAN  
(Registrar)